

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R S H . M A S H R O O R A L A M K H A N

Criminal Appeal No(s). 489/2025

PARAMJEET KAUR

Appellant(s)

V E R S U S

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 28-08-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Atul Sharma, AOR

For Respondent(s) :

Mr. Himanshu Tyagi, AOR

Mrs. Poonam Sharma, Adv.

Mr. Kunal Tyagi, Adv.

Dr. Vijendra Singh, AOR

Ms. Ashwina Lakra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 and 2 are duly represented.

Digitized copies of High Court and Trial Court records
alongwith english translation have been received. Let the soft
copies of the same be provided to the Ld. Counsels for both the
parties.

Let the matter be processed for listing before the Hon'ble
Court, as per rules.

MASHROOR ALAM KHAN
Registrar

pm